

ITEM NO.20

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).318/2023

SABERA KHATOON

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.142845/2023-GRANT OF INTERIM RELIEF and IA No.142846/2023-EXEMPTION FROM FILING O.T.)

Date : 07-08-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Ms. Ujjaini Chatterji, Adv.
Ms. Vanya Gupta, AOR
Ms. T. Mayura Priyan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice, returnable on 11 August 2023.
- 2 Liberty to serve the Central Agency, in addition.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR